NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

	UNAL, HELD ON 03/01/2018 AT 10.30 A	M
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMBI	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/684/(IB)/2017	
NAME OF THE PETITIONER(S)	: CENTRUM CAPITAL LTD	
NAME OF THE RESPONDENT(S)	: SHRIRAM EPC LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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(Serios Councl).	Council for peririoner	J-107-60000
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Vishny Mohan	For Respondent	V V

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter in relation to the affidavit seeking withdrawal of the memo. At request of both the counsels, time is enlarged for hearing the matter. Put up on 09.01.2018.

K Anantha Padmanabha Swamy-Member (Judicial)

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